

ITEM NO.13

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.22603/2025

[Arising out of impugned final judgment and order dated 30-01-2025  
in WPTT No. 6/2023 passed by the High Court at Calcutta]

PAYAL DEALERS PRIVATE LIMITED

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 110173/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 110172/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 110174/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)

Date : 01-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Ms. Komal Mundhra, AOR  
Mr. Rites Goel, Adv.  
Mr. Rishay Raj, Adv.  
Mr. Ashutosh Singh Rana, Adv.

For Respondent(s) : Mr. Kunal Mimani, AOR  
Ms. Afshaa Hakim, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Application for permission to file SLP is granted.
2. Tag with SLP(C) No.10262/2025.
3. No coercive steps shall be taken against the petitioner until further orders.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)